## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ROUICHONDRON & SLAVICHONDRON

KSLLE DES KSLLE

For Geopondent-No. 2

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## **ORDER**

Counsel for Petitioner present and submitted an affidavit which clearly indicates that R2 not has given Power of Attorney. The affidavit is placed in file; copy of which is given to the other side. Counsel for R2 prayed for time to seek fresh instruction. At request, time is enlarged.

Counsel for the Petitioner filed memo for permitting the Petitioner and Administrator to operate jointly all the banks accounts of the 1st Respondent Company. The memo is taken on record. The Petitioner and the Administrator are permitted to operate jointly all the banks accounts of the 1st Respondent Company. Put up on 02.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk